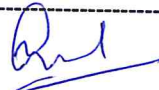


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 225/16	TP 231/17	For hearing	391/ 394	Hewlett Packard (India) Software Operation Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	PALLAVI SMIRITHI	PETITIONER	

Counsel for petitioner is present. Smt. Prema Hatti, Standing Counsel for ROC/RD was already heard in this matter. We heard the OL.

Heard the counsel for petitioner. The matter is listed for orders on 19.02.2018.


MEMBER (T)


MEMBER (J)